

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 340 OF 2017 & IA No. 694 OF 2017

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

All India Power Engineers' Federation

.... Appellant(s)

Versus

M/s. Teesta Urja Ltd.

.... Respondent(s)

Counsel for the Appellant(s) : Pradeep Misra
Manoj Kr Sharma

Counsel for the Respondent(s) : Tarun Johri
Shikha Singh for R-1
Catherine Ayallore for R-2
Anand K Ganesan
Swapna Seshadri for R-4, 5, 6 &7
Ranjitha Ramachandran
Anushree Bardhan
Shubham Arya
Tanya Sareen for R-8, R-9, R-10 &11,

ORDER

List the matter for hearing on **03.12.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK